

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER :TCP/9/2016

NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(K) K. Ramasamy
S. Hari

Counsel for Petnr.



ORDER

Counsel for petitioner called absent. Shri S Hari, appeared on behalf of counsel for petitioner and sought time for filing written submissions in this matter. Time extended at request. Put up on 12.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)